

**Annexure - 2**  
**Macro Infra Contractors Private Limited; CIRP commenced on 11.12.2024;**  
**List of creditors as on 20.01.2025**  
**Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

S. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Unity Small Finance Bank Limited	10.01.2025	₹ 108,079,878.76	₹ 108,079,878.76	Loan Facility	₹ 0.00	25.09%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	Arihant Infra Sky LLP	03.11.2023	8,658,042.00	₹ 5,000,000.00	Loan Facility	₹ 0.00	1.16%	₹ 0.00	₹ 0.00	₹ 0.00	3,658,042.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
3	ARIHANT INFRATRADE LLP	03.11.2023	4,341,493.00	₹ 2,500,000.00	Loan Facility	₹ 0.00	0.58%	₹ 0.00	₹ 0.00	₹ 0.00	1,841,493.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
4	Malviya Bank	09.11.2023	104,537,817.00	₹ 15,168,042.00	Loan Facility	₹ 0.00	3.52%	₹ 0.00	₹ 0.00	₹ 0.00	89,369,775.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
5	SNEH REALMART PRIVATE LIMITED	03.11.2023	40,810,028.00	₹ 23,500,000.00	Loan Facility	₹ 0.00	5.45%	₹ 0.00	₹ 0.00	₹ 0.00	17,310,028.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
6	RITWIK FINANCE ENTERPRISES PVT. LTD.	03.11.2023	104,537,817.00	₹ 60,000,000.00	Loan Facility	₹ 0.00	13.93%	₹ 0.00	₹ 0.00	₹ 0.00	44,537,817.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
6	Total		₹ 370,965,075.76	₹ 214,247,920.76		₹ 0.00	49.73%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 156,717,155.00	

**Note :**  
The claims were admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.